Man held for allegedly murdering wife over financial dispute

The Hindu Bureau
BENGALURU

The Peenya police have arrested a 45-year-old businessman for allegedly stomping his wife to death following a financial dispute on Thursday.

The accused, identified as Dhariyappa, a small-time businessman, allegedly killed his wife, Kavya after a heated argument at their residence. According to the police, they received information about the incident on Thursday afternoon and rushed to the spot.

Preliminary investigation revealed that the couple had frequent disputes over financial and domestic issues. During one such argument, Dhariyappa allegedly assaulted Kavya and repeatedly kicked her on the neck, leading to her death, the police said. The accused was subsequently taken into custody.

"A case is being registered. The motive appears to be financial and domestic issues. Further investigation is under way to ascertain the exact circumstances," a senior police officer said.

The police said they are continuing the probe to gather more evidence and verify the sequence of events leading to the crime.

APSRTC bus crashes into median; no one injured

The Hindu Bureau
BENGALURU

An Andhra Pradesh State Road Transport Corporation (APSRTC) bus met with an accident near Sivananda Circle in the city on Thursday morning after the driver allegedly swerved to avoid hitting an autorickshaw.

The bus was travelling from Adoni to Bengaluru via Anantapur when the incident occurred. As the vehicle approached the Shivananda Circle, an autorickshaw reportedly came close to the bus's left side.

In an attempt to avoid a collision, the driver steered the bus to the right, losing control and crashing into the road divider. The impact of the crash caused significant damage to the front portion of the bus.

Despite the severity of the accident, no passengers were injured.

कार्यपालक अभियंता का कार्यालय ग्रामीण विकास विशेष प्रमंडल, खूँटी

निविदा रद्द सूचना

एतत् द्वारा सर्वसाधारण को सूचित किया जाता है कि इस प्रमंडल द्वारा आमंत्रित अति अल्पकालीन ई0 निविदा आमंत्रण सूचना सं0– RDD/SD/KHUNTI/04/2024-25 3rd Call जिसका पी0आर0 संख्या 351662 RURAL DEVELOPMENT (2024-25) D अपरिहार्य कारणों से रद्द किया जाता है।

यह आदेश तत्काल प्रभाव से लागू समझा जाय।

कार्यपालक अभियंता
ग्रामीण विकास विशेष प्रमंडल,
खूँटी

PR 376578 Rural Development(26-27)#D

PUBLIC NOTICE

LOSS OF ORIGINAL GIFT DEED

Notice is hereby given to the general public that Smt. Varsha I. G., W/o Sri. Nataraja G. R., resident of Vidyaranyapura, Bengaluru, is the absolute owner of agricultural land measuring 2-00 Acres (out of total 3-00 Acres) in Survey No. 270/2, Banavati Village, Sasalu Hobli, Doddaballapura Taluk, purchased via Registered Sale Deed dated 31-03-2026.The Original Registered Gift Deed dated 25-09-2010 (Registered as Document No: DBP-1-02735/2010-11 at SRO Doddaballapura) is lost/misplaced and is untraceable. A Karnataka State Police e-Lost Report has been filed (Serial No: 2136603/2026).Any person finding the said original document or having any claim/objection over the said 2-00 acres of land is requested to contact the undersigned within 7 days of this notice. If no claims are received, it will be deemed that the title is clear.

Smt. Varsha I. G, W/o Sri. Nataraja G. R, No 16, SLVS ENCLAVE, FLAT No. 302, 3rd Floor, 1st Cross, APC Layout, Thindlu, Vidyaranyapura, Bangalore - 560097, Contact: 94812 48822 Date: 03.04.2026

CITY CORPORATION VIJAYAPUR

No:CCV/PWD/EE/DMA/TND/E-proc/2025-26 Dated:01.04.2026

KPP PORTAL SHORT TERM TENDER NOTIFICATION

Executive Engineer, City Corporation Vijayapur invites tenders from eligible tenders registered the **1) 04 work under Corporation Fund 2025-26, 2) 02 works under Day Nulm Grant, 3) 02 works under Census Grant and 4) 01 work under 15th Finance Health Grant.** Tenders are called in standard tender document through E-Procurement portal. For further details visit online web site **https://kppp.karnataka.gov.in**.
Note: 1) Tender Corrigendum and Addendum will be issued in kppp.karnataka.gov.in portal
1) Last date for Tender submission:10.04.2026

Sd/- Executive Engineer,
City Corporation, Vijayapur

ವಾಸಾಸಂಇ/ವಿಜಯಪುರ/005/ಕೆಎಸ್‌ಎಂಸಿಎ/2026–27

Government of Karnataka
TOWN MUNICIPAL COUNCIL, SHIGGAON-581205
Dist : Haveri State : Karantaka
Email id : ka.shiggaon.tmc@gmail.com phone:- 08378-255250 Website: https://www.shiggaontown.mrc.gov.in
NO:TMC SGN/Eng/SFCSG/Eng S/2025-26 Date: 02-04-2026

Tender Notification

The Chief Officer, TMC Shiggaon, invites e-tenders for the following Work Indent Under SFC Special Grant 2024-25. Interested Contractor can download the tender documents from the e-procurement Portal https://kppp.karnataka.gov.in
Indent Number :**(DMA/2025-26/OW/WORK_INDENT56689)**
Estimated Amount Rs : **400.00 lakhs**
(1) Pre bid Meeting on **24/04/2026** Morning 11.30 AM (2) Last Date for Tender Submission through KPPE Online **30/04/2026** up to Evening 5.30 PM (3) Technical Bid Opening through KPPE on **02/05/2026** Morning 11.00 AM (4) Financial Bid Opening through KPPE on **04/05/2026** Morning 11.00 AM

Sd/- Sri. Mallesh R
Chief Officer
Tmc Shiggaon

Sd/- Sri Shubham Shukla (IAS)
Administrator
Tmc Shiggaon

DIPR/Haveri/KSMCA/10/2026-27

Government of Jharkhand
Jharkhand Flying Institute
Department of Cabinet Secretariat & Vigilance
(Civil Aviation Division)
State Hangar, Birsa Munda Airport Road, Hinoo Ranchi-834002
E-mail-jfi.govtfly@gmail.com, Website-www.jharkhandaviation.in

Ref No:- A/c-GT/JFI/69/2025-182/Ranchi, Dated.-02.04.2026

e-GLOBAL TENDER NOTICE

Jharkhand Flying Institute (JFI) invites **online e-Bids under the Two-Bid System** from **Aircraft Manufacturers/ Authorized Distributor of Manufacturers/Authorized Vendors** for the **purchase of brand-new Two-Seater / Four-Seater Trainee Aircraft** for its Flying Training Organization.

The **Request for Proposal (RFP)** containing detailed scheduled of events & terms and conditions is available on the Jharkhand Government e-Procurement Portal:-**http://www.jharkhandtenders.gov.in**

Sd/-
Capt. S. P. Sinha
(Managing Director)Jharkhand Flying Institute

PR 376513 (Civil Aviation)26-27*D

KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD

(A Government of Karnataka Undertaking)
No.2, 2/1 & 2/3, Kalidasa Marg, 1st Main Road, Gandhinagar, Bengaluru - 560009. Phone No. 080-22265383 website:www.kiadb.in

No. IADB/ENGG/ETND-EP-03/31/2026-27 **Date:02.04.2026**

SHORT TERM NOTICE INVITING TENDER

(Through GOK KPP Portal Only)

Item Rate Tender under two cover bid system is invited as per the Karnataka Transparency in Public Procurement Act 1999 and Rules 2000 through electronic procurement from eligible Contractors who have got adequate financial resources, suitable construction equipments, technical man power & sufficient past experience for the following work mentioned below:

Name of the work: Providing & Supplying of MS Gravity Main from Obalapura Junction in Nelamangala Taluk at Ch.2.60 Km Offtake from Main Trunk of Cauvery River Water Supply Scheme (Package-3) to WTP at KWIN City for Supplying of fresh water to KWIN City at Doddaballapura & Nelamangala Taluk, Bengaluru Rural District.

- Last Date for submission of Bids: **21.04.2026** upto **4:00** pm.

Applicants May download bidding documents from the Karnataka Public Procurement portal **https://kppp.karnataka.gov.in**

Sd/- Chief Engineer-1
KIADB, Bengaluru

DIPR/CP/31/CCL/2026-27

PUBLIC NOTICE

This is to inform the general public that my client Sri. Santhosh.V has instituted a case for relief of Specific Performance and such other reliefs in respect of the schedule property in O.S.No.1691/2026 on the file of City Civil Judge at Bangalore, against Smt.Parimala Y.M. The Hon'ble Court has granted injunction order restrain the above person from alienating the suit schedule property. it is further informing the general public not to deal any transactions with the above aforesaid person. If doing so, they are doing at their own cost and risk.

SCHEDULE PROPERTY

All that piece and parcel of the property bearing EPID No. 8557320123 and the said property is formed in Sy.No.19/3, 27/2, 28/1 of Kadirenahalli Village, Bengaluru South Taluk which is situated at BSK 2nd Stage, Ward No.181, Kumaraswamy Layout, Kanaka Layout 1st Main road, Bengaluru-560070, measuring into an extent East to West 48 + 52/2 feet and North to South 30 feet, in totally 1500 square feet with 8 sqare RCC building and bounded on:-

East by : Road, North by : Site No.122,
West by : Private property, South by : C.A. Site.

Sd/-
N.R. NAIK & ASSOCIATES (Advocate)
No. 147/7, Sreerama Road, 2nd Block,
Thyagarajanagar, Bangalore - 560 028.
Mob: 9844067808

Place: Bangalore
Date 16.06.2025

OFFICE OF THE EXECUTIVE ENGINEER, RDW&S DEPARTMENT

Court Road, Chamarajanagara Division, Chamarajanagara
Office And EE : 08226-226054, E-mail : eerdwsd.chn2014@gmail.com

TENDER NOTIFICATION No. 14/2025-26, Dated : 31-03-2026

On Behalf of Governor of Karnataka, The Executive Engineer, Rural Drinking Water & Sanitation Dept, Chamarajanagara Division, **Chamarajanagar** Invites from eligible General Contractors for the execution of **Supply of Goods / Equipment to the Material Recovery Facility at Shivapura Grama Panchayath in Chamarajanagar Taluk in Chamarajanagar District** respectively. The eligible Bidders / Tenders Contractors are required to submit through E-Procurement portal **http://kppp.karnataka.gov.in.** The Notification includes Packages/ individual Goods Tender Estimated Cost varies from **Rs. 97.75 Lakhs**. Tenders are invited through E-procurement Portal only.

1	Date & Time of Publication of Tender	31-03-2026 17:00 hrs Onwards
2	Last date of Submission of bids	15-04-2026 @ 17:00 hrs
3	Date & Time of opening of Technical Bids	17-04-2026 @ 10:00 hrs
4	Date & Time of opening of Financial Bids	18-04-2026 @ 10:30 hrs

Sd/- Executive Engineer, RDW & S Department,
Chamarajanagara Division, Chamarajanagara.

No. : DIPR:CHANAGAR:03:2026-27

GOVERNMENT OF INDIA, DEPARTMENT OF SPACE, INDIAN SPACE RESEARCH ORGANISATION (ISRO) LIQUID PROPULSION SYSTEMS CENTRE (LPSC)
Construction & Maintenance Division
LPSC Campus, 80 Ft. Road, HAL II Stage, Bengaluru -560 008. Ph:080-25037203/080-25037214

Date: 02.04.2026

E-TENDER NOTICE

On behalf of the President of India, item rate tenders are invited for the following work:

Sl. No.	Name of work and NIT No. & Date	Estimated Amount	EMD	Period of Completion
1	Design, Supply, Installation, Testing and Commissioning of 5T Floor mounted jib crane in 4 axes VTMC facility at ITPF, LPSC, Tumakuru NIT No: LPSC(B)/CMD/02/2040/MECH/MI/001/2026-27 Date: 01.04.2026	₹ 23.89 Lakhs	₹ 47,780/-	03 Months
2	Supply, Installation, Testing and Commissioning of UPS Systems for ITPF facility Tumakuru-Providing earthing system. NIT No: LPSC(B)/CMD/02/2041/E/MI/002/2026-27 Date: 01.04.2026	₹ 20.64 Lakhs	₹ 41,280/-	20 Days
3	Supply, Installation, Testing and Commissioning of UPS Systems for ITPF facility Tumakuru-Providing input & output cable system. NIT No: LPSC(B)/CMD/02/2042/E/MI/003/2026-27 Date: 01.04.2026	₹ 23.50 Lakhs	₹ 47,000/-	20 Days
	Period during which the tender document can be downloaded	From 18:30 hrs on 02.04.2026 to 14.04.2026 till 23:59 hrs.		
	Bid Clarification	From 20:00 hrs on 02.04.2026 to 15.04.2026 till 10:00 hrs.		
	Last date and time reply to Bid Clarification	15.04.2026 up to 17:00 hrs.		
	Last date and time for receipt of tenders	16.04.2026 up to 11:00 hrs.		
	Due date and time of opening of tenders	16.04.2026 up to 11:30 hrs.		

Interested tenderers may please refer **www.tenderwizard.com/ISRO.** Also detailed Notice Invting Tender (NIT) for eligibility criteria and other details, which can be downloaded from **www.isro.gov.in, www.lpsc.gov.in**

Sd/- Head CMD, LPSC(B)

FORM A

PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF PERRY JOHNSON ASSOCIATES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	PERRY JOHNSON ASSOCIATES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	02/05/2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Roc Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U64202KA2005PTC036196
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	#50 Opposite Big Bazar, Above Karnataka Bank, 3rd Floor, K H Road, Bangalore, Karnataka, India - 560027
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30.03.2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORISATION FOR ASSIGNMENT (AFA) Validity	CS THIRUPAL GORIGE No. 87, 2nd floor, 21st Cross, 7th Main, N S. Palya, BTM 2nd Stage, Bangalore - 560076, KARNATAKA, INDIA Cell +91 94483 84064, LI +080 7963 4233 Email: gthirupal@gmail.com IP registration no. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid up to 31/12/2026
8.	LAST DATE FOR SUBMISSION OF CLAIMS	29.04.2026

Notice is hereby given that **Perry Johnson Associates Private Limited** has commenced voluntary liquidation on 30.03.2026.
The stakeholders of **Perry Johnson Associates Private Limited** are hereby called upon to submit a proof of their claims, on or before 29.04.2026 to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Date: 02/04/2026
Place: Bangalore

Sd/-
Thirupal Gorige
Liquidator

Biharsharif Smart City Limited

CIN-U93000BR2018SGC038181
Registered office-First Floor, Administrative Building, Biharsharif Municipal Corporation, Nalanda
Govt. of Bihar

NOTICE FOR EMPLOYMENT (NIT No-12/2025-26)

Biharsharif Smart City Ltd. (BSSCL), a Special Purpose Vehicle Company (SPV) is inviting application from experienced and dynamic professionals who are motivated to work for the innovative scheme of Smart Cities.

Employment Detail: -

क्र. सं0	पद का नाम	नियुक्ति के प्रकार	पदों की संख्या	शैक्षणिक योग्यता	अनुभव	अधिकतम उम्र सीमा	मानदेय (रुपया प्रतिमाह) प्रति पद	श्रेणी
1.	Chief Finance Officer (CFO)	Contract based	1	**For Contractual-** Graduation in any discipline with at least 60% marks or equivalent grade point average and Member of Institute of Chartered Accountants of India or Institute of Cost Accountant of India or ICA or AICWAI. Preference will be given to those candidates who are also a Member of Institute of Company Secretaries of India.	For Contractual- Not less 10 years of post qualification experience in managerial capacity in an equivalent of similar position in a reputed organization. For Deputation/Retired- Having post qualification experience of not less than 20 years in financial matters or services.	55	1,25,000	UR
2.	Comapany Secretary	Contract based	1	Graduation in any discipline with at least 60% marks or equivalent grade point average and Member of Institute of company seretaries of India.	Not less than 05 years of post qualification experience in managerial capacity in an equivalent or similar position in a reputed origanisation. LLB will be an added advantage.	50	90,000	UR

General Instructions

1. Applications will be accepted **through email only** up to **11:59 PM on 20th April 2026**.
2. The **interview will be conducted at Vikas Bhawan, Urban Development and Housing Department, Government of Bihar, Patna**. The list of shortlisted candidates and the interview schedule will be communicated via email.
3. Detailed information and the application form can be downloaded from the official website: https://biharsharifnagarnigam.co.in/home
4. The duly filled application form along with all relevant documents must be submitted **through email only** at **biharsharifsmartcitylimited@gmail.com** on or before **11:59 PM, 20th April 2026**.
5. Applicants must clearly mention the **post applied for along with the category** in the application form.
6. The engagement shall be **purely on a contractual basis** initially for a period of **three (03) years or till the expiry of Biharsharif Smart City Limited (whichever is earlier)** and may be extended by the Board based on performance and project requirements.
7. Candidates currently serving in **Government Departments/Undertakings** must submit a **No Objection Certificate (NOC)** at the time of joining.
8. Candidates once recruited by Biharsharif Smart City Limited will be **restricted to offer their services elsewhere**.
9. All posts are **non-practicing in nature**.

Managing Director

For further details please visit : **www.state.bihar.gov.in/prdbihar**

PR- 000049 (B & C) 2026-27

नशे से बचने का है एक ही उपचार, दृढ़ संकल्प और परिवार से प्यार

UP Rajya Vidyut Utpadan Nigam Ltd.

(A U.P. Govt. Enterprises)

TENDER NOTICE

UPRVUNL invites Domestic Online Bids from eligible firms for:

"Implementation of DARPAN (Data Analytics for Real-Time Performance Assessment & Notification) - AI/ML based Centralized Monitoring System with Performance Optimization, Advisory & Analytics." for its Thermal Power Plants

Bld Details

- **Tender ID:** 01/Pragati/UNL/T-1/26-27 Date: 02.04.2026
- **Bidding Type:** Single Stage-Two Part
- **EMD:** ₹1.60 Crore
- **Tender Fee:** ₹1180/- (incl. GST Portal)
- **Portal: https://etender.up.nic.in**

Important Dates

- **Pre-Bid Meeting:** 17.04.2026 at 12:00 hrs (15th Floor, Shakti Bhawan, Lucknow)
- **Bid Submission Last Date:** 02.05.2026 up to 12:00 hrs
- **Technical Bid (Part-1) Opening:** 04.05.2026 at 14:00 hrs

Bidders are advised to visit the e-tender portal regularly for updates/corrigendum.

Chief Project Manager
(Pragati Unit)
Mobile: 9415900616
Email: cpm.pragati@uprvunl.org

"Save Electricity for Nation"

यूनियन बैंक ऑफ इंडिया Union Bank of India

CHAMRAJPET BRANCH (SOL ID : 69210)
Address: No.97, Mahaveer Arcade, First Floor, Sirsi Road, Chamrajpet Bengaluru – 560 018

POSSESSION NOTICE
[Rule - 8 (1)] (For immovable Property)

Whereas:
The undersigned being the authorized Officer of the Union Bank of India, **CHAMRAJPET BRANCH (SOLD ID : 69210)**, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under Section 13(2) read with rule 3 of the Security Interest (Enforcement) Rules 2002, issued a **Demand Notice dated 08.01.2026** calling upon the Borrowers **Mr. Muniyappa K (Applicant), Mr. Sathish M (Co-applicant)** to repay the amount mentioned in the notice of **Rs. 8,06,672.51 as on 29.12.2025** plus interest and incidental charges thereon within 60 days from the date of receipt of the said notice.
The Borrowers having failed to repay the amount, notice is hereby given to the Borrowers and the public in general that the undersigned has taken symbolic possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with rule 8 of the Security Interest Enforcement) **Rules 2002 on this 26.03.2026.**
The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Union Bank of India, **CHAMRAJPET BRANCH (SOLD ID : 69210)** for an amount of **Rs.8,06,672.51 as on 29.12.2025** plus interest and incidental charges thereon.
The borrower's attention is invited to the provisions of Sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE SECURED ASSET/s

All that piece and parcel of the residential property bearing Site NO.39, Ward no.160 old assessment no.52 New no.138/2, PID 160-W0523-6 ,First main road, Kariyappa layout, Hosakerehalli village,Uttarahalli Hobli, Bangalore south taluk, Bangalore now within BBMP limit, Bangalore, Measuring East to West 40 feet and North to South 25 feet Totally measuring 1000 sq ft and ad bounded on the

East By: Road	West By: Site no.52
North By: Site no.40	South By: Site no.38

Date: 26.03.2026
Place : BENGALURU

Authorised Officer
Union Bank of India

ಟಾಪ್ ನ್ಯೂಸ್

ಜೀನಿ ಮತ್ತು ಇತರ ಕಂಪನಿಗಳ ಲೇಬಲ್ ಮತ್ತು ಕಂಟೈನರ್ ನಕಲು ಮಾಡಿ ಡೂಪ್ಲಿಕೇಟ್ ಜೀನಿ ಸ್ಲಿಮ್ ಪೌಡರ್ ತಯಾರಿಸಿ ಮಾರಾಟ ಮಾಡುತ್ತಿದ್ದ ಆರೋಪಿಗಳನ್ನು ಕಳ್ಳಂಬೆಳ್ಳ ಪೊಲೀಸರು ಬಂಧಿಸಿದ್ದಾರೆ. ದೆಹಲಿ ಮೂಲದ ರಾಜೀವ ಖನ್ನಾ(56), ಹಿಮಾಂಶು ಖನ್ನಾ (29), ಮನನ್‌ಖನ್ನಾ (25) ಬಂಧಿತರು.

ಚಲನಚಿತ್ರಗಳಲ್ಲಿ ಧ್ವನಿ ವಿವರಣೆ, ಶೀರ್ಷಿಕೆಗಳು ಕಡ್ಡಾಯ

ಮಾ. 15ರಿಂದಲೇ ಜಾರಿ | ನಿರ್ಮಾಪಕರು, ನಿರ್ದೇಶಕರು, ಪ್ರದರ್ಶಕರಿಗೆ ಕಾರ್ಯಾಗಾರ

■ ವಿಜಯವಾಣಿ ಸುದ್ದಿಜಾಲ ಬೆಂಗಳೂರು

ಸಿನಿಮಾಗಳಲ್ಲಿ 'ಆಡಿಯೋ ಡಿಸ್ಕ್ರಿಪ್ಷನ್ (ಧ್ವನಿ ವಿವರಣೆ) ಮತ್ತು ಕ್ಲೋಸ್ಡ್ ಕ್ಯಾಪ್ಷನಿಂಗ್ (ಶೀರ್ಷಿಕೆಗಳು)' ಅರ್ಥಾತ್ ಎಡಿಸಿಸಿಯನ್ನು ಮಾರ್ಚ್ 15ರಿಂದಲೇ ಕೇಂದ್ರ ಸರ್ಕಾರ ಕಡ್ಡಾಯಗೊಳಿಸಿದೆ. ಅದನ್ನು ಹಂತ-ಹಂತವಾಗಿ ಜಾರಿಗೊಳಿಸುವ ಕುರಿತು ಕೇಂದ್ರೀಯ ಚಲನಚಿತ್ರ ಪ್ರಮಾಣೀಕರಣ ಮಂಡಳಿ (ಸಿಬಿಎಫ್‌ಸಿ) ಗುರುವಾರ ಕಾರ್ಯಾಗಾರ ಆಯೋಜಿಸಿತ್ತು.

ಎಡಿಸಿಸಿ ಕ್ರಮವು ಅಂಗವಿಕಲರ ಹಕ್ಕುಗಳ ಕಾಯ್ದೆ 2016ಕ್ಕೆ ಅನುಗುಣವಾಗಿದ್ದು, ದೃಷ್ಟಿ ಮತ್ತು ಶ್ರವಣದೋಷವುಳ್ಳವರಿಗೂ ಸಿನಿಮಾ ವೀಕ್ಷಣೆಯು ಒಂದು ಅಂತರ್ಗತ ಮತ್ತು ಸಮಾನ ಅನುಭವ ನೀಡುತ್ತದೆ. ಥಿಯೇಟರ್‌ಗಳಲ್ಲಿ ಬಿಡುಗಡೆಯಾಗುವ ಎಲ್ಲ ಸಿನಿಮಾಗಳಿಗೂ ಇದು ಕಡ್ಡಾಯವಾಗಿದೆ. ಸದ್ಯಕ್ಕೆ ಈ ನಿಯಮಗಳು ಫೀಚರ್ ಫಿಲಂಗಳಿಗೆ ಮಾತ್ರ ಅನ್ವಯಿಸುತ್ತದೆ. 10 ನಿಮಿಷಗಳಿಗಿಂತ ಕಡಿಮೆ ಅವಧಿಯ ಕಿರುಚಿತ್ರ, ಟ್ರೇಲರ್, ಟೀಸರ್ ಮತ್ತು ಡಾಕ್ಯುಮೆಂಟರಿಗಳಿಗೆ ಸದ್ಯಕ್ಕೆ ವಿನಾಯಿತಿ ನೀಡಲಾಗಿದೆ. ಆದರೆ, ಮುಂದಿನ ದಿನಗಳಲ್ಲಿ ಅವುಗಳನ್ನೂ ಇದರಡಿ ತರುವ ಬಗ್ಗೆ ಪರಿಶೀಲಿಸಲಾಗುತ್ತಿದೆ' ಎಂದು ಪ್ರಾದೇಶಿಕ ಅಧಿಕಾರಿ ಯಶ್ವಂತ್ ಶೆಹನಾಯಿ ಮಾಹಿತಿ ನೀಡಿದರು.

ದಿವ್ಯಾಂಗ ಸಮುದಾಯ ಅಭಿನಂದನೆ: ಸಮರ್ಥನಂ ಟ್ರಸ್ಟ್‌ನ ಮಹಾಂತೇಶ್, ಎ.ಕೆ. ಉಮೇಶ್, ಅವಿನಾಶ್ ಕುಮಾರ್ ಸೇರಿ ಶ್ರವಣ, ದೃಷ್ಟಿ ದೋಷವುಳ್ಳ ಹಲವರು ಈ ಕಾರ್ಯಾಗಾರದಲ್ಲಿ ಭಾಗವಹಿಸಿ, ಕೇಂದ್ರ ಸರ್ಕಾರದ ಕಾರ್ಯಕ್ಕೆ ಮೆಚ್ಚುಗೆ ವ್ಯಕ್ತಪಡಿಸಿದರು. ದೇಶಾದ್ಯಂತ ತಲಾ 80ರಿಂದ 90 ಲಕ್ಷ ದೃಷ್ಟಿ ಮತ್ತು ಶ್ರವಣದೋಷವಿರುವ ಜನರಿದ್ದಾರೆ. ಜತೆಗೆ ವಯಸ್ಸಾದಂತೆ ದೃಷ್ಟಿ ಮತ್ತು ಶ್ರವಣ ಸಮಸ್ಯೆ ಎದುರಿಸುವ ಹಿರಿಯ ನಾಗರಿಕರು ಸೇರಿ ಮೂರ್ನಾಲ್ಕು ಕೋಟಿ ಜನರಿದ್ದಾರೆ ಎಂದು ತಿಳಿಸಿದರು.

ವಿಜಯವಾಣಿ ಚಿತ್ರ

ಕೇಂದ್ರೀಯ ಚಲನಚಿತ್ರ ಪ್ರಮಾಣೀಕರಣ ಮಂಡಳಿ ಗುರುವಾರ ಆಯೋಜಿಸಿದ್ದ ಕಾರ್ಯಾಗಾರಕ್ಕೆ ಪ್ರಾದೇಶಿಕ ಅಧಿಕಾರಿ ಯಶ್ವಂತ್ ಶೆಹನಾಯಿ ಚಾಲನೆ ನೀಡಿದರು. ಮಹಾಂತೇಶ್, ಎ.ಕೆ. ಉಮೇಶ್, ಅವಿನಾಶ್ ಕುಮಾರ್ ಮತ್ತಿತರರಿದ್ದರು.

ಕೆಲ ನಿರ್ಮಾಪಕರ ವಿರೋಧ

ಎಡಿಸಿಸಿ ಕಡ್ಡಾಯಗೊಳಿಸಿರುವ ಬಗ್ಗೆ ಕಾರ್ಯಾಗಾರದಲ್ಲಿ ಭಾಗವಹಿಸಿದ್ದ ಕೆಲ ನಿರ್ಮಾಪಕರು ತೀವ್ರ ವಿರೋಧ ವ್ಯಕ್ತಪಡಿಸಿದರು. ಎಡಿಸಿಸಿಗಾಗಿ ಹೆಚ್ಚುವರಿ 3-4 ಲಕ್ಷ ರೂ. ಖರ್ಚಾಗುತ್ತದೆ. ಸಣ್ಣ ನಿರ್ಮಾಪಕರು ಈಗಲೇ ಸಂಕಷ್ಟದಲ್ಲಿದ್ದು, ಅದರ ನಡುವೆ ಈ ರೀತಿ ಕಡ್ಡಾಯ ಮಾಡುವುದು ಸರಿಯಲ್ಲ. 10ರಿಂದ 15 ಸಾವಿರ ರೂ.ಗೆ ಈ ಸೇವೆ ಕಲ್ಪಿಸಿಕೊಡುವ ವ್ಯವಸ್ಥೆಯನ್ನು ಕೇಂದ್ರ ಸರ್ಕಾರ ಮಾಡಲಿ ಅಥವಾ ನಿರ್ಮಾಪಕರಿಗೆ ಅನುದಾನ ನೀಡಲಿ ಎಂದು ಒತ್ತಾಯಿಸಿದರು.

ಹೇಗೆ ಸಹಕಾರಿ?

ಈ ಹಿಂದೆ ಬಹುಭಾಷಾ ಚಿತ್ರಗಳಿಗೆ ಮಾತ್ರ ಎಡಿಸಿಸಿಯ ಕೆಲ ಅಂಶಗಳು ಕಡ್ಡಾಯವಾಗಿದ್ದವು. ಇದೀಗ ಆಯಾ ಭಾಷೆಗಳಲ್ಲಿ ಬರುವ ಚಿತ್ರಗಳಿಗೆ ಅರ್ಥಾತ್ ಕನ್ನಡ ಚಿತ್ರಕ್ಕೆ ಕನ್ನಡದಲ್ಲಿಯೇ ಕ್ಯಾಪ್ಷನ್, ಸಂಭಾಷಣೆ ಜತೆ ಹಿನ್ನೆಲೆ ಧ್ವನಿಗಳ ವಿವರಣೆಯಿದ್ದರೆ ಶ್ರವಣದೋಷ ಇರುವವರಿಗೆ ಸಹಾಯವಾಗುತ್ತದೆ. ಹಾಗೇ ದೃಷ್ಟಿ ದೋಷ ಇರುವವರಿಗಾಗಿ ಸಂಭಾಷಣೆ ನಡುವೆ ಪಾತ್ರಗಳ ಹಾವಭಾವಗಳು ಮತ್ತು ಸನ್ನಿವೇಶದ ಬದಲಾವಣೆಯ ಅಂಶಗಳನ್ನು ಧ್ವನಿಯ ಮೂಲಕ ವಿವರಣೆ ಇರಬೇಕು. ಇದರಿಂದ ಕಥೆಯನ್ನು ಸಂಪೂರ್ಣವಾಗಿ ಅರ್ಥ ಮಾಡಿಕೊಳ್ಳಲು ಸಾಧ್ಯವಾಗುತ್ತದೆ. ಸಂಜ್ಞೆ ಭಾಷೆಯ ಅನುಷ್ಠಾನದ ಚರ್ಚೆಗಳು ಸಹ ನಡೆಯುತ್ತಿದ್ದು, ಇತರ ಪ್ರೇಕ್ಷಕರಿಗೆ ತೊಂದರೆಯಾಗದಂತೆ ಈ ಸೌಲಭ್ಯವನ್ನು ಪ್ರತ್ಯೇಕ ಉಪಕರಣಗಳು ಅಥವಾ ಸಿಂಕ್ರೊನೈಸ್ ಮಾಡಿದ ಪರದೆಗಳ ಮೂಲಕ ಒದಗಿಸುವ ಬಗ್ಗೆ ಚರ್ಚೆ ನಡೆಯುತ್ತಿದೆ. ಥಿಯೇಟರ್, ಮಲ್ಟಿಪ್ಲೆಕ್ಸ್‌ನಲ್ಲಿ ಪ್ರತಿ 200 ಸೀಟುಗಳಲ್ಲಿ ಐದು ಸೀಟುಗಳನ್ನು ದೃಷ್ಟಿ, ಶ್ರವಣದೋಷ ಇರುವವರಿಗೆ ಮೀಸಲಿಡಬೇಕು. ಆ ಸೀಟುಗಳಲ್ಲಿ ಅವರು ಸಿನಿಮಾ ವೀಕ್ಷಿಸಲು ಬೇಕಾದ ಹೆಡ್‌ಫೋನ್, ಆ್ಯಪ್, ಸ್ಪೆಷಲ್ ಸ್ಕ್ರೀನ್ ಸೇರಿ ಇತರೆ ವ್ಯವಸ್ಥೆಗಳನ್ನು ಮಾಡಬೇಕು.

ವೇಣುಗೋಪಾಲಸ್ವಾಮಿ ರಥೋತ್ಸವ

ವಿಜಯವಾಣಿ ಚಿತ್ರ

ಯಲಹಂಕದ ಶ್ರೀವೇಣುಗೋಪಾಲಸ್ವಾಮಿ ರಥೋತ್ಸವದಲ್ಲಿ ಎಸ್.ಆರ್.ವಿಶ್ವನಾಥ್ ಭಾಗಿಯಾಗಿದ್ದರು.

ಯಲಹಂಕ: ಇತಿಹಾಸಹಾಗೂ ಧಾರ್ಮಿಕಹಿನ್ನೆಲೆಯ ಯಲಹಂಕದ ಶ್ರೀ ವೇಣುಗೋಪಾಲಸ್ವಾಮಿ ರಥೋತ್ಸವ ಗುರುವಾರ ಅದ್ದೂರಿಯಾಗಿ ನಡೆಯಿತು.

ಧಾರ್ಮಿಕ ಕಾರ್ಯಕ್ರಮದ ಮೊದಲ ದಿನ ಅಂಕುರಾರ್ಪಣೆ, ಸಿಂಹ ವಾಹನೋತ್ಸವ ಮೂಲಕ ಅಭಿಜಿನ್ ಮೂಹೂರ್ತದಲ್ಲಿ ಶಾಸಕ ಎಸ್. ಆರ್. ವಿಶ್ವನಾಥ್ ಮತ್ತು ಉಪ ತಹಸೀಲ್ದಾರ್ ಶ್ರೀನಿವಾಸ್ ಸಮ್ಮುಖದಲ್ಲಿ ರಥೋತ್ಸವಕ್ಕೆ ಚಾಲನೆ ನೀಡಲಾಯಿತು. ರಥ ಎಳೆಯುತ್ತಿದ್ದಂತೆ ನೆರೆದಿದ್ದ ಭಕ್ತರು ಬಾಳೆಹಣ್ಣು ಮತ್ತು ದವನವನ್ನು ರಥದ ಮೇಲೆ ಎಸೆದು ಹರಕೆ ತೀರಿಸಿದರು.

ರಥೋತ್ಸವಕ್ಕೆ ಸ್ಥಳೀಯ ಭಕ್ತರಲ್ಲದೆ ಸುತ್ತಮುತ್ತಲಿನ ಗ್ರಾಮಗಳಿಂದ ಹೆಚ್ಚಿನ ಸಂಖ್ಯೆಯಲ್ಲಿ ಆಗಮಿಸಿ ರಥ ಎಳೆಯುವ ಮೂಲಕ ದೇವರ ದರ್ಶನ ಪಡೆದು ಪುನೀತರಾದರು. ಭಕ್ತಾದಿಗಳಿಗೆ ಮಜ್ಜಿಗೆ, ಪಾನಕ, ಕೋಸಂಬರಿ ವಿತರಿಸಲಾಯಿತು.

ಸರ್ಜರಿ ಮರುದಿನವೇ ಪರೀಕ್ಷೆ ಬರೆದ ವಿದ್ಯಾರ್ಥಿನಿ

ತೂಬಗೆರೆ: ದೊಡ್ಡಬಳ್ಳಾಪುರ ತಾಲೂಕು ಬೋಮೇನಹಳ್ಳಿಯ ವಿ. ವಿದ್ಯಾಶ್ರೀ ಬುಧವಾರ ಸಂಜೆ ಸರ್ಜರಿ ಮಾಡಿಸಿಕೊಂಡು ಗುರುವಾರ ಎಸ್‌ಎಸ್‌ಎಲ್‌ಸಿ ಪರೀಕ್ಷೆಗೆ ಬರೆದಿದ್ದಾಳೆ.

ತೂಬಗೆರೆಯ ಎಸ್‌ಎಲ್‌ಆರ್‌ಎಸ್ ಶಾಲೆ ವಿದ್ಯಾರ್ಥಿನಿ ವಿದ್ಯಾಶ್ರೀಗೆ ಮೂರು ತಿಂಗಳಿಂದ ಹೊಟ್ಟೆ ನೋವು, ಜ್ವರ ಕಾಣಿಸಿಕೊಂಡಿತ್ತು, ಮೇಳೆಕೋಟೆ, ತೂಬ ಗೆರೆ ಗ್ರಾಮಗಳ ಖಾಸಗಿ ಆಸ್ಪತ್ರೆಗಳಲ್ಲಿ ತೋರಿಸಿದರೂ ಸರಿ ಹೋಗಿರಲಿಲ್ಲ. ಹೀಗಾಗಿ ದೊಡ್ಡಬಳ್ಳಾಪುರದ ಖಾಸಗಿ ಆಸ್ಪತ್ರೆಗೆ ತೋರಿಸಿದಾಗ ಆಪೆಂಡಿಕ್ಸ್ ಸರ್ಜರಿ ಮಾಡಲೇ ಬೇಕೆಂದು ವೈದ್ಯರು ಹೇಳಿದ್ದರು. ಹೀಗಾಗಿ ಬುಧವಾರ ಸರ್ಜರಿ ಮಾಡಲಾಗಿತ್ತು.

ಪರೀಕ್ಷೆಗೆ ಹೋಗಲೇ ಬೇಕೆಂದು ಹಠ ಹಿಡಿದಾಗ ಡಾಕ್ಟರ್‌ಗೆ ಹೇಳಿ ಪರೀಕ್ಷೆಗೆ ಹಾಜರಾಗುವಂತೆ ಮಾಡಿದ್ದೇವೆ ಎಂದು ವಿದ್ಯಾಶ್ರೀ ತಾಯಿ ತಿಳಿಸಿದ್ದಾರೆ.

ಬೆಂಗಳೂರು ನಗರ ವಿವಿ ಘಟಿಕೋತ್ಸವ ನಾಳೆ

ಬೆಂಗಳೂರು: ಡಾ. ಮನಮೋಹನ್ ಸಿಂಗ್ ಬೆಂಗಳೂರು ನಗರ ವಿಶ್ವವಿದ್ಯಾಲಯದ 5ನೇ ವಾರ್ಷಿಕ ಘಟಿಕೋತ್ಸವ ಶನಿವಾರ (ಏ.4) ಬೆಳಗ್ಗೆ 11.30ಕ್ಕೆ ಜ್ಯಾನಜ್ಯೋತಿ ಸಭಾಂಗಣದಲ್ಲಿ ನಡೆಯಲಿದೆ. ರಾಜ್ಯಪಾಲ ಥಾವರಚಂದ್ ಗೆಹಲೋತ್ ಅಧ್ಯಕ್ಷತೆ ವಹಿಸಲಿದ್ದಾರೆ. ಡಿಆರ್‌ಡಿಒ ಮಹಾ ನಿರ್ದೇಶಕ ಡಾ. ಬಿನಯ್‌ಕುಮಾರ್ ದಾಸ್ ಘಟಿಕೋತ್ಸವ ಭಾಷಣ ಮಾಡಲಿದ್ದಾರೆ. ಸಚಿವ ಡಾ. ಎಂ.ಸಿ. ಸುಧಾಕರ್, ಕುಲಪತಿ ಪ್ರೊ. ಬಿ. ರಮೇಶ್ ಭಾಗವಹಿಸಲಿದ್ದಾರೆ.

ಬೇಸ್ ಪದವಿ ಪ್ರಮಾಣಪತ್ರಕ್ಕೆ ಅರ್ಜಿ ಆಹ್ವಾನ

ಬೆಂಗಳೂರು: ಡಾ.ಬಿ.ಆರ್.ಅಂಬೇಡ್ಕರ್ ಸ್ಕೂಲ್ ಆಫ್ ಎಕನಾಮಿಕ್ಸ್(ಬೇಸ್) ವಿವಿ 2ನೇ ಘಟಿಕೋತ್ಸವದಲ್ಲಿ ಪದವಿ ಪ್ರಮಾಣಪತ್ರ ಪಡೆಯಲು ಏ.10ರೊಳಗೆ ಅರ್ಜಿ ಸಲ್ಲಿಸುವಂತೆ ಸೂಚಿಸಲಾಗಿದೆ. 27ರಂದು ಬೇಸ್ ಸಭಾಂಗಣದಲ್ಲಿ ಘಟಿಕೋತ್ಸವ ನಡೆಯಲಿದೆ. 2023-24 ಮತ್ತು 2024-25 ನೇ ಸಾಲಿನ ಪದವಿ ಹಾಗೂ ಸ್ನಾತಕೋತ್ತರ ಪದವಿ ಪೂರೈಸಿದ ವಿದ್ಯಾರ್ಥಿಗಳಿಗೆ ಪ್ರಮಾಣಪತ್ರ ನೀಡಲಾಗುತ್ತದೆ ಎಂದು ಕುಲಸಚಿವೆ ಮಮತಾದೇವಿ ತಿಳಿಸಿದ್ದಾರೆ.

ನಾಳೆ ಶ್ರೀಧರ ಶ್ರೀ ಆರಾಧನಾ ಕಾರ್ಯಕ್ರಮ

ಬೆಂಗಳೂರು: ವಸಂತಪುರದ ಶ್ರೀ ಶ್ರೀಧರ ಸ್ವಾಮಿಗಳ ಪಾದುಕಾ ಮಂದಿರದಲ್ಲಿ ಶನಿವಾರ (ಏ. 4) 53ನೇ ಆರಾಧನಾ ಕಾರ್ಯಕ್ರಮ ನಡೆಯಲಿದೆ. ಇದರ ಅಂಗವಾಗಿ ಅರ್ಚನೆ, ಅಷ್ಟೋತ್ತರ ಶತ ಶ್ರೀಸೂಕ್ತಪೂರ್ವಕ ಅಭಿಷೇಕ, ಗುರುಭಿಕ್ಷಾ ವಂದನೆ ಇತ್ಯಾದಿ ನಡೆಯಲಿದ್ದು, ಗುರುಭಕ್ತರು ಅಧಿಕ ಸಂಖ್ಯೆಯಲ್ಲಿ ಭಾಗವಹಿಸುವಂತೆ ಆಡಳಿತ ಮಂಡಳಿ ಕೋರಿದೆ.

ಕರಗುತ್ತಿದೆ ಸರ್ಕಾರಿ ನೌಕರರ ಎನ್‌ಪಿಎಸ್ ನಿಧಿ

ಮೊದಲನೇ ಪುಟದಿಂದ...

ನೌಕರರ ಸಂಬಳದಲ್ಲಿ ಕಡಿತಗೊಳ್ಳುವ ಶೇ.10 ಹಾಗೂ ಸರ್ಕಾರ ಕೊಡುವ ಶೇ.14 ಪಿಂಚಣಿ ನಿಧಿಯನ್ನು ಎಸ್‌ಬಿಐನಲ್ಲಿ ಶೇ.39, ಯುಟಿಐನಲ್ಲಿ ಶೇ.17 ಹಾಗೂ ಎಲ್‌ಐಸಿಯಲ್ಲಿ ಶೇ.44ರ ಅನುಪಾತದಲ್ಲಿ ಹಂಚಿಕೆ ಮಾಡಿ ಹೂಡಿಕೆ ಮಾಡಲಾಗುತ್ತಿದೆ. ಸರ್ಕಾರದ ಅಧೀನದ ಸಂಸ್ಥೆಗಳು ಎಂದು ಹೇಳಲಾಗುತ್ತಿದೆಯಾದರೂ ಮೂರೂ ಸಂಸ್ಥೆಗಳು ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಆಗಿ ನೋಂದಣಿ ಮಾಡಿ, ನಂತರ ಹಣವನ್ನು ಹೂಡಿಕೆ ಮಾಡಿಸಿಕೊಳ್ಳಲಾಗುತ್ತಿದೆ. ಹೆಸರಿಗೆ ಸರ್ಕಾರ ಸಂಸ್ಥೆಯಾದರೂ ಪ್ರತ್ಯೇಕವಾಗಿಯೇ ನೋಂದಣಿಯಾಗಿರುವುದರಿಂದ ಖಾಸಗಿ ಎನಿಸಿಕೊಳ್ಳುತ್ತದೆ. ಆದ್ದರಿಂದ ಎನ್‌ಪಿಎಸ್ ಮೊತ್ತವನ್ನು ಹೂಡಿಕೆ ಮಾಡುವ ಹಣಕ್ಕೆ ಭದ್ರತೆ ಇಲ್ಲ ಎಂಬ ಮಾತುಗಳು ಸರ್ಕಾರಿ ನೌಕರರ ವಲಯದಲ್ಲಿ ವ್ಯಕ್ತವಾಗಿವೆ.

8 ಲಕ್ಷಕ್ಕೆ ಬರೀ 3000 ರೂ. ಪಿಂಚಣಿ: ಪೊಲೀಸ್ ಇಲಾಖೆಯಲ್ಲಿ 20 ವರ್ಷ ಸೇವೆ ಸಲ್ಲಿಸಿ, ಇತ್ತೀಚೆಗೆ ನಿವೃತ್ತಿ ಹೊಂದಿದ್ದೇನೆ. ಒಟ್ಟಾರೆ ಎನ್‌ಪಿಎಸ್ ಮೊತ್ತದಲ್ಲಿ 8 ಲಕ್ಷ ರೂ. ಹಿಡಿದಿಟ್ಟುಕೊಂಡಿದ್ದು, ಅದರ ಬದಲಿಗೆ ಪ್ರತಿ ತಿಂಗಳಿಗೆ ಬರೀ 3,000 ರೂ. ಪಿಂಚಣಿ ನೀಡಲಾಗುತ್ತಿದೆ. ಇಷ್ಟು ಪಿಂಚಣಿ ಪಡೆದು ಜೀವನ ನಿರ್ವಹಣೆ ಹೇಗೆ ಎಂದು ನೌಕರರೊಬ್ಬರು ಅಳಲು ತೋಡಿಕೊಂಡಿದ್ದಾರೆ.

ಹಣಕ್ಕೆ ಗ್ಯಾರಂಟಿ ಇಲ್ಲ: ಪಿಂಚಣಿ ನಿಧಿ ನಿಯಂತ್ರಣ ಮತ್ತು ಅಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ (ಪಿಎಫ್‌ಆರ್‌ಡಿ) ಹೇಳುವ ಪ್ರಕಾರ ಹೂಡಿಕೆ ಮೊತ್ತವು ಷೇರು ಮಾರುಕಟ್ಟೆ ಆಧಾರಿತವಾಗಿದೆ. ಹೀಗಾಗಿ ಈ ಮೊತ್ತಕ್ಕೆ ಸರ್ಕಾರದ ಯಾವುದೇ ಗ್ಯಾರಂಟಿ ಇಲ್ಲ. ಅಂತಾರಾಷ್ಟ್ರೀಯ ಮಾರುಕಟ್ಟೆಯಲ್ಲಿ ಆರ್ಥಿಕ ಏರಿಳಿತಗಳಾದರೆ ಸಹಜವಾಗಿಯೇ ಎನ್‌ಪಿಎಸ್ ಮೊತ್ತ ನಷ್ಟವಾಗುತ್ತದೆ. ಹೀಗಾಗಿ ನಮ್ಮ ಹಣಕ್ಕೆ ಭದ್ರತೆ ಸಿಗುವ ವ್ಯವಸ್ಥೆ ಜಾರಿಗೊಳಿಸಬೇಕು ಎಂದು ಅಧಿಕಾರಿಗಳು ಒತ್ತಾಯಿಸಿದ್ದಾರೆ.

> ಕೋವಿಡ್ ಸಂದರ್ಭದಲ್ಲೂ ದೊಡ್ಡಮಟ್ಟದಲ್ಲಿ ಎನ್‌ಪಿಎಸ್ ಷೇರು ಕುಸಿತವಾಗಿತ್ತು. ಅಂತಾರಾಷ್ಟ್ರೀಯ ಮಟ್ಟದಲ್ಲಿ ಯಾವುದೇ ರೀತಿಯ ವಿಷಮ ಪರಿಸ್ಥಿತಿ ಉದ್ಭವಿಸಿದರೂ ಷೇರು ಕುಸಿತವಾಗುತ್ತದೆ. ಎನ್‌ಪಿಎಸ್ ನೌಕರರ ಮೊತ್ತಕ್ಕೆ ಯಾವುದೇ ಗ್ಯಾರಂಟಿ ಇಲ್ಲ. ಹೀಗಾಗಿ ಒಪಿಎಸ್ ಮರುಜಾರಿಗೊಳಿಸಬೇಕು. ಒಪಿಎಸ್ ಜಾರಿ ಸಂಬಂಧ ಸಭೆ ಕರೆಯುವುದಾಗಿ ಮುಖ್ಯಮಂತ್ರಿಗಳು ಹೇಳಿದ್ದಾರೆ. ಆದರೆ, ದಿನಾಂಕ ನಿಗದಿಯಾಗಿಲ್ಲ.
>
> | ಶಾಂತರಾಮ ರಾಜ್ಯ ಸರ್ಕಾರಿ ಎನ್‌ಪಿಎಸ್ ನೌಕರರ ಸಂಘದ ಅಧ್ಯಕ್ಷ

> ಅಮೆರಿಕ-ಇರಾನ್ ಯುದ್ಧ ಆರಂಭಕ್ಕೂ ಮುನ್ನ 18 ವರ್ಷ ಸೇವೆಯ ನನ್ನ ಖಾತೆಯಲ್ಲಿ 21,24,000 ರೂ. ಹಣ ಇತ್ತು. ಆದರೀಗ ಅಂದರೆ ಗುರುವಾರ (ಏ.2) ಖಾತೆಯಲ್ಲಿ 19,56,000 ರೂ. ಇದೆ. ಅಂದರೆ 1,68,000 ರೂ. ನಷ್ಟವಾಗಿದೆ. ಮೊನ್ನೆ ಒಂದೇ ದಿನ 17,000 ರೂ. ಬಿದ್ದು ಹೋಗಿತ್ತು. ಇದೇ ಪರಿಸ್ಥಿತಿ ಮುಂದುವರಿದರೆ ನನ್ನ ಹಣ ನನ್ನ ಕೈ ಸೇರುತ್ತದೆಯೇ ಎಂಬ ಸಂಶಯ ಶುರುವಾಗಿದೆ.
>
> | ರಾಮನಗೌಡ ಬಿರಾದಾರ ಎನ್‌ಪಿಎಸ್ ನೌಕರ

ಮಾಧ್ಯಮಗಳಿಗೆ ನಿರ್ಬಂಧ ಕೋರಿ ನಟ ದರ್ಶನ್ ಅರ್ಜಿ

ಬೆಂಗಳೂರು: ರೇಣುಕಸ್ವಾಮಿ ಕೊಲೆ ಪ್ರಕರಣಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ತಮ್ಮ ವಿರುದ್ಧ ಮಾನಹಾನಿಕರ ಸುದ್ದಿಗಳನ್ನು ಪ್ರಕಟಿಸದಂತೆ ಸುದ್ದಿಸಂಸ್ಥೆಗಳನ್ನು ಮತ್ತು ಡಿಜಿಟಲ್ ಪ್ಲಾಟ್‌ಫಾರ್ಮ್‌ಗಳನ್ನು ನಿರ್ಬಂಧಿಸಬೇಕು ಎಂದು ಕೋರಿ ನಟ ದರ್ಶನ್ ಸಲ್ಲಿಸಿರುವ ಅರ್ಜಿ ವಿಚಾರಣೆ ನಡೆಸಿದ ಹೈಕೋರ್ಟ್ ಕೇಂದ್ರ ಸರ್ಕಾರಕ್ಕೆ ನೋಟಿಸ್ ಜಾರಿಗೊಳಿಸಿದೆ.

ವಿವಾದಾತ್ಮಕ ವಿಷಯಗಳಿರುವ ಸುಮಾರು 1000 ಯೂಟ್ಯೂಬ್ ಮತ್ತು ಮೆಟಾ ಲಿಂಕ್‌ಗಳ ವಿರುದ್ಧ ಕ್ರಮ ಕೈಗೊಳ್ಳಲು ನಿರ್ದೇಶನ ನೀಡಬೇಕು ಎಂದು ಕೋರಿ ಸಲ್ಲಿಸಿರುವ ಅರ್ಜಿಯನ್ನು ನ್ಯಾಯಮೂರ್ತಿ ಸೂರಜ್ ಗೋವಿಂದರಾಜ್ ಅವರಿದ್ದ ಏಕಸದಸ್ಯ ನ್ಯಾಯಪೀಠವು ವಿಚಾರಣೆ ನಡೆಸಿತು. ಕೇಂದ್ರ ಮಾಹಿತಿ ಮತ್ತು ಪ್ರಸಾರ ಸಚಿವಾಲಯ ಹಾಗೂ ಎಲೆಕ್ಟ್ರಾನಿಕ್ಸ್ ಮತ್ತು ಮಾಹಿತಿ ತಂತ್ರಜ್ಞಾನ ಸಚಿವಾಲಯಕ್ಕೆ ನೋಟಿಸ್ ಜಾರಿಗೊಳಿಸಿ ವಿಚಾರಣೆಯನ್ನು ಏ.6ಕ್ಕೆ ಮುಂದೂಡಿದೆ.

ಕೊಲೆ ಪ್ರಕರಣದಲ್ಲಿ ಪೊಲೀಸರು ಸಲ್ಲಿಸಿರುವ ಚಾರ್ಜ್‌ಶೀಟ್‌ನಲ್ಲಿರುವ ಗೌಪ್ಯ ಮಾಹಿತಿಗಳನ್ನು ಪ್ರಸಾರ ಮಾಡದಂತೆ ನ್ಯಾಯಾಲಯ ತಡೆಯಾಜ್ಞೆ ನೀಡಿದ್ದರೂ ಹಲವು ವಾಹಿನಿಗಳು ಅದನ್ನು ನಿರಂತರವಾಗಿ ಉಲ್ಲಂಘಿಸಿವೆ. ತನಿಖೆಯ ಸತ್ಯಾಸತ್ಯತೆಗಳನ್ನು ತಿರುಚಿ, ಕಲ್ಪಿತ ಕತೆಗಳ ಮೂಲಕ ಮಾಧ್ಯಮ ವಿಚಾರಣೆ (ಮೀಡಿಯಾ ಟ್ರಯಲ್) ನಡೆಸುತ್ತಿವೆ. ಇದು ನ್ಯಾಯಸಮ್ಮತ ವಿಚಾರಣೆಯ ಹಕ್ಕನ್ನು ಕಸಿದುಕೊಳ್ಳುತ್ತಿದೆ ಎಂಬ ಆಕ್ಷೇಪಣೆಗಳನ್ನು ಅರ್ಜಿಯಲ್ಲಿ ಸಲ್ಲಿಸಲಾಗಿದೆ.

ಟಿಆರ್‌ಪಿ ಮತ್ತು ಜಾಹೀರಾತು ವರಮಾನಕ್ಕಾಗಿ ಎಐ ಆ್ಯನಿಮೇಷನ್‌ಗಳನ್ನು ಬಳಸಿ ಹಿಂಸಾಚಾರದ ದೃಶ್ಯಗಳನ್ನು ಮರುಸೃಷ್ಟಿಸಲಾಗುತ್ತಿದೆ. ಅರ್ಜಿದಾರರ ವೈಯಕ್ತಿಕ ಜೀವನ ಮತ್ತು ಕುಟುಂಬದ ಬಗ್ಗೆ ಅವಹೇಳನಕಾರಿ ಸುದ್ದಿಗಳನ್ನು ಬಿತ್ತರಿಸಲಾಗುತ್ತಿದೆ. ಅಭಿಮಾನಿಗಳನ್ನು 'ಡಿ-ಗ್ಯಾಂಗ್' ಎಂದು ಕರೆಯುವ ಮೂಲಕ ಕ್ರಿಮಿನಲ್ ಗುಂಪಿನಂತೆ ಬಿಂಬಿಸಲಾಗುತ್ತಿದೆ ಎಂದು ವಿವರಿಸಲಾಗಿದೆ.

ಸಚಿವರೆದುರು ವಿಷ ಸೇವನೆ ಯತ್ನ

ಬೆಂಗಳೂರುಗ್ರಾಮಾಂತರ: ದೇವನಹಳ್ಳಿ ತಾಲೂಕು ಡಿಸಿ ಕಚೇರಿಯ ಜಿಪಂ ಸಭಾಂಗಣದಲ್ಲಿ ಬುಧವಾರ ಉಸ್ತುವಾರಿ ಸಚಿವ ಕೆ.ಎಚ್. ಮುನಿಯಪ್ಪ ■ ದೇವನಹಳ್ಳಿ ಜಿಲ್ಲಾಧಿಕಾರಿ ಕಚೇರಿಯಲ್ಲಿ ಹೈಡ್ರಾಮಾ ಸಮ್ಮುಖದಲ್ಲೇ ರೈತರೊಬ್ಬರು ವಿಷದ ಬಾಟಲಿ ಹಿಡಿದು ಆತ್ಮಹತ್ಯೆಗೆ ಯತ್ನಿಸಿದ ಹೈಡ್ರಾ